

**CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
CCAP LIMITED ("CCAPL" or "Target Company")
(Regd. Office: Eternity Building, DN-1, Sector – V, Salt Lake, Kolkata – 700 091)**

Further to the Public Announcement ("PA") dated August 06, 2009 to the shareholders of CCAPL issued by Sumedha Fiscal Services Limited, ("**Manager to the Offer/ Escrow Agent**") on behalf of Ramayana Promoters Private Limited, ("**Acquirer**" or "**RPPL**") pursuant to and in compliance with Regulation 10 & 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("**Regulations**"), the shareholders of CCAPL are requested to note the following with respect to the PA:

- (i) Pursuant to the terms of the SPA dt. July 31, 2009 and in compliance with the terms of the Regulation 22(7) of the Regulations, Mr. Shib Ram Nag and Mr. Samar Nag, representative of the Acquirer were appointed as additional directors on the Board of Target Company in the Board meeting held on 28.08.2009.
- (ii) The Acquirer had deposited the entire purchase consideration with Mr. Chirantan Mukherjee on the date of signing of the SPA itself which had been duly acknowledged by Mr. Chirantan Mukherjee.
- (iii) The time schedule of the offer remains unchanged.

All other terms and conditions of the Offer remain unchanged. The Acquirer and the Directors of the Acquirer accept full responsibility for the information contained in this corrigendum announcement and also accept responsibility for the obligations of the Acquirer laid down under the Regulations.

This Public announcement would also be available on the SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirers:

Manager to the Offer :



SUMEDHA FISCAL SERVICES LIMITED

SEBI REGN NO : INM000008753

(Contact Person : Mr. Deb Kumar Sett)

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Kolkata -700 071

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Email : kolkata@sumedhafiscal.com

Place : Kolkata

Advisor to the Offer:



VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO : INM000011096

(Contact Person: Mr. Anup Kumar Sharma)

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Suite No -2C, Kolkata – 700 013.

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Date : 12.09.2009